

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:683  
ANSWERED ON:22.11.2002  
FUNDS TO KARNATAKA  
IQBAL AHMED SARADGI

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

- (a) whether the State Government of Karnataka has sought a one-time financial grant from the Union Government that would act as an incentive to the State Government to comply with the conditionalities suggested by a Committee for organisational, operational and systemic aspects of co-operatives;
- (b) if so, the total amount so far provided to the State of Karnataka; and
- (c) to what extent it has been utilized by the State Government to revamp co-operative credit system?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL):

(a) to (c) Union Government has received a proposal from Government of Karnataka for sanction of Rs. 742.60 crores for rehabilitating the cooperative credit structure. Decision on this proposal will be taken once the details of the scheme for rehabilitation of cooperatives announced in the Union Budget for the year 2002-2003 have been worked out.